

ITEM NO.36, 36.1

COURT NO.7

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 825/2018

STATE OF U.P. & ANR.

Appellant(s)

VERSUS

MALHU & ORS.

Respondent(s)

WITH

C.A. No. 826/2018 (III-A)

Date : 17-05-2018 These appeals were called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s) Mr. Rajeev Kumr Dubey, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Rajesh Kumar, Adv.
Mr. E.C. Agrawala, AOR

Ms. Manju Jetley, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter circulated, list after two
weeks.

[Charanjeet Kaur]
A.R.-cum-P.S.

[Indu Kumari Pokhriyal]
Asstt. Registrar